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## Life Insurance Corporation Of India & Anr Vs Satwinder Kaur

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 26, 2024

Acts Referred: Consumer Protection Act, 2019 â€" Section 58(1)(b)

Hon'ble Judges: A. P. Sahi, President Member; Dr. Inder Jit Singh, Member

Bench: Division Bench

Advocate: Rajesh Mahindru, Anupam Dwivedi, Saumya Dubey, Vikas Kumar Sinha

Final Decision: Dismissed

**Judgement**